

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**LOK SABHA**  
**UNSTARRED QUESTION No. 3100**  
**TO BE ANSWERED ON 12.03.2020**

**EMPLOYMENT BY MSMEs**

3100. SHRI NATARAJAN P.R.:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the number of Micro, Small and Medium Enterprises (MSMEs) establishments that were given license in which inter-State migrant workmen are employed, State-wise; and;
- (b) the details of returns in respect of inter-State Migrant workmen that have to be submitted to the Labour Enforcement Office?

**ANSWER**

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI NITIN GADKARI)

(a): As reported by Ministry of Labour & Employment, Government of India, total number of licenses issued and the number of inter-state migrant workmen covered by such licenses is given in the Annexure.

(b): As per the Inter-State Migrant Workmen (Regulation of Employment and Conditions of Services) Central Rules, 1980, every contractor shall furnish a return regarding migrant workmen who have ceased to be employed in Form XI to the specified authorities concerned either personally or by registered post so as to reach them not later than 15 days from the date of migrant workmen ceasing to be employed.

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## Annexure

*Annexure referred to in reply to part (a) of Rajya Sabha Unstarred Question No. 3100 for answer on 12.03.2020.*

### **No. of Migrant Workers as per licenses issued under The Inter-State Migrant Workmen (Regulation of Employment & Conditions of Service) Act in central sphere\***

	No. of Licensed contractor as on (October, 2019)	No. of Migrant workers covered by such licenses
April-October 2019	2,297	88,889

\*Data as received from Ministry of Labour and Employment, Government of India